

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 138 of 1999

Jabalpur, this the 21st day of March 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

Smt. Kavita Chaturvedi
W/o Shri GC Chaturvedi
aged 47 years
Programme Executive
All India Radio
Shyamala Hills
Bhopal (MP)

- APPLICANT

(By Advocate - Mrs. S. Menon)

VERSUS

1. Union of India
Through ; The Secretary
Ministry of Information
& Broadcasting New Delhi.
2. Director General
All India Radio
Sansad Marg
New Delhi.
3. Ms Chhaya Ganguli
Asst Station Director
CBS, AIR, MUMBAI.
4. Vinod Mehta
Assistant Station Director
All India Radio
Simla.

- RESPONDENTS

(By Advocate- Mr.S.A.Dharmadhikari)

O R D E R (ORAL)

By Shanker Raju, Member (Judicial):

In the light of the order passed on the representation of the applicant dated 19.3.1998 for fixation of seniority, vide Office Memorandum dated 12/15.2.1999 (Annexure A-23) by which the respondents rejected the request of the applicant, which has not been assailed in this O.A. Ends of justice would be met if the present O.A. is disposed of at this

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